

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**

**NOTIFICATION**

No. 326 /UHC/Admin.A/2018

Dated: Oct. 10, 2018.

Ms. Durga, Assistant Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital is transferred and posted as Civil Judge (Jr. Div.), Uttarkashi in the vacant Court.

This order will come into force effect with immediate effect.

**By Order of the Court,**

Sd/-  
**(Pradeep Pant)**  
Registrar General.

No. 4764 /XIII-d-1/Admin.A/2007

Dated: Oct. 10, 2018.

Copy forwarded for information and necessary action to: -

1. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun
3. The Accountant General A & E, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
7. District & Sessions Judge, Pithoragarh, and Uttarkashi.

**Recommendation has been sent to the State Government for the posting of Ms. Sweta Pandey, Civil Judge (Sr. Div.), Pithoragarh as Joint Secretary (Law), Government of Uttarakhand.**

**Ms. Sweta Pandey will not be entitled for Transfer Travelling Allowance.**

8. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
9. All the Registrars of High Court of Uttarakhand.
10. P.P.S. of the Court.
11. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
12. P.A. to Registrar General.
13. Chief Treasury Officers, Pithoragarh, and Uttarkashi.
14. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the list on the website of High Court.
15. Guard File/ Assistant concerned.

  
**Deputy Registrar**  
**(Admin.A)**